

Government of Punjab have proposed to set up a 600 MW gas-based combined cycle power plant at an estimated cost of Rs. 551 crores, at Doraha, District Ludhiana. Gas availability for the proposed project has not been confirmed. The Central Electricity Authority has advised the Punjab State Electricity Board to revive the scheme after the gas linkage is tied up.

(c) No, Sir.

(d) to (f). Do not arise.

[English]

Maithan and Panchet Reservoirs

5053. SHRI ZAINAL ABEDIN: Will the Minister of ENERGY be pleased to state:

(a) whether the capacity of the Maithan and Panchet reservoirs under D.V..C. has considerable decreased;

(b) if so, the reasons therefor; and

(c) the remedial measures Government propose to take in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The capacities of the Maithan and Panchet reservoirs under Damodar Valley Corporation have decreased due to sedimentation.

(c) The problem of sedimentation is tackled by extraction of sediments from the head reaches of the reservoirs and by planned soil conservation programmes consisting of afforestation, gully and waste land protection.

[Translation]

Extension of Mithilanchal Express to Prayag and Guwahati

5054. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start super fast trains from Jainagar to Prayag and Guwahati;

(b) if so, when; and

(c) if not, whether Government propose to extend the route of the Mithilanchal Express (5533 UP and 5554 DN) and 321 UP and 322 DN Express up to Prayag and Guwahati, respectively?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

[English]

Rural Electrification During Seventh Plan

5055. SHRIMATI VASUNDHARA RAJE: Will the Minister of ENERGY be pleased to state:

(a) the target set by the Rural Electrification Corporation for rural electrification in the country during the Seventh Plan, State-wise;

(b) whether the target set for Rajasthan in the Seventh Plan has been achieved;

(c) if not, the reasons therefor; and

(d) the number of villages in Dholpur

and Jhalawar Districts brought under rural electrification during the Seventh Plan?

(b) Yes, Sir.

(c) Does not arise.

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A statement indicating the statewise target for rural electrification in respect of REC in the country during the Seventh Plan is given below:

(d) As reported by the Rajasthan State Electricity Board, the number of villages electrified during the Seventh Five Year Plan upto February, 1990 in Dholpur and Jhalawar districts of Rajasthan are 111 and 284 respectively.

STATEMENT

State-wise target fixed for village electrification in respect of REC during 7th Plan period

<i>S. No.</i>	<i>State</i>	<i>7th plan targets on the basis of Annual Plans discussions as approved by planning Commission</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	2955
2.	Arunachal Pradesh	160
3.	Assam	5080
4.	Bihar	12493
5.	Goa	—
6.	Gujarat	1692
7.	Haryana	—
8.	Himachal Pradesh	1340
9.	Jammu and Kashmir	730
10.	Karnataka	1573
11.	Kerala	—
12.	Madhya Pradesh	13058
13.	Maharashtra	2000
14.	Manipur	621
15.	Meghalaya	1012

S. No.	State	<i>7th plan targets on the basis of Annual Plans discussions as approved by planning Commission</i>
1	2	3
16.	Mizoram	120
17.	Nagaland	109
18.	Orissa	6204
19.	Punjab	—
20.	Rajasthan	4784
21.	Sikkim	163
22.	Tamil Nadu	9
23.	Tripura	717
24.	Uttar Pradesh	15992
25.	West Bengal	10159
Total		80971

[*Translation*]

Action Taken on Representations

5056. SHRI RAMASHRAY PRASAD SINGH
SHRI RAJ MANGAL MISHRA:

Will the Minister of RAILWAYS be pleased to state

(a) whether people are allowed to meet him at his residence to seek redressal of their grievances.

(b) if so, the number of representations

received by him and the number of cases disposed of so far, and

(c) the number of cases still pending?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). No separate record of receipt and disposal of grievances received at the residence is maintained. However, between December 8, 1989 and April 11, 1990, 22,897 grievances/ representation were received by the Minister and these were forwarded to various Directorates for examination/ disposal.